

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 235 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.11.2017**

**NAME OF THE COMPANY: M/s Rich Estate Pvt. Ltd. Vs. The Registrar of
Companies.**

SECTION OF THE COMPANIES ACT: 252(3)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Counsel for the Applicant

For the Respondent: Mr. Yuvan Gandhi, Advocate for Standing Counsel
for Income Tax Deptt.

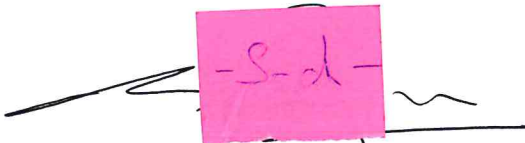
Mr. Manish Raj, CP for ROC Delhi.

ORDER

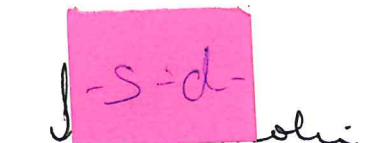
Mr. Manish Raj, CP for ROC is present. Mr. Yuvan Gandhi, is present for Income Tax Department. Though copy of the reply from ROC has been received by the Ld. Counsel for the Applicant, the same is not before us.

On behalf of the Income Tax Department some more time is prayed for to file the reply.

To come up on 13th December, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**